NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri RatakondaMurali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-----------------------------|----------|-------------------|------------------|--|
| CP(IB)No. 23/BB/ 2018 | - | For clarification | Rule 4 of I&B | M/s Bennett Property Holdings Company Ltd Vs M/s Biodiversity Conservation (India) Pvt Ltd |

SL. NAME (IN CAPITAL)

SIGNATURE

Shelhalin

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

1. DHARMENDRA CHATUR Financial Greditor 9844464413

ORDER

Counsel for Petitioner is present. He has filed compliance memo.

Registry to verify and put up. List it on 16/02/2018.

Member (T)

Member (J)